

National Company Law Tribunal

Allahabad Bench

CP No. 13/59/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: J. R. Organics Pvt Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: 59 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil Kumar
2.	Ankit K Singh	PCS	R-1, R-2, R-3	Ankit

C.P.No. (IB) 13/59/2015

Shri Anil Kumar, PCS for the petitioner. Shri Ankit Kumar Singh proxy for Abhishek Anand for the Respondent.

Since, this Bench is not available for further hearing, hence the case is adjourned.

The matter to be listed on 27th March, 2018.

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)